

41 09-447/95

(A)

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
		Orders will be delivered. Vice-Chairman Sudh Member (C)	Counters not billed. Date 11/2 Regd order dt 2-2-96 counter not billed despite several adjournments place before Bench
4-5-98		Orders pronounced in open court. The OAs are allowed in part in terms of the observation and direction contained in paragraphs 7 to 10 of the order dated 4-5-98 adjournments in separate sheets attached to the records in OA 249/95 and costs.	Counters not billed & adjourned of several for further order Sudh Member (C)
		Vice-Chairman 4-5-98 Sudh Member (C)	11/2 Bench For hearing. Date 15/3 Bench
			For hearing vide memo. 12/28 By el